

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.105
IB-2649/(ND)/2019

IN THE MATTER OF:

Maxwell

....OPERATIONAL CREDITOR

Vs.

ASP Sealing Products Ltd

....CORPORATE DEBTOR

SECTION :

U/s. 9 IBC, 2016

Order delivered on 10.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Sanjeev sagar, Ms. Nazia parveen and Ms. Surbhi sinha,
Advocates

For the Respondent/CD

: Mr. Rakesh Kumar & Mr. Aditya Nayyar Advocates

For the Intervener

:

ORDER

Both the sides are present. The communication has been sent to the IBBI for appointment of independent Chartered Accountant. The action is awaited. Therefore, matter stands adjourned.

List the matter on 25.03.2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)